निगम के अंशकालिक अध्यक्ष पद पर किसी अनुभवी जन-नेता को लगाया जाये और उसकी सहायता के लिए पूर्णकालिक मुख्य कार्यकारी अधिकारी के रूप में एक उपाध्यक्ष एवं प्रबन्ध निदेशक नियुक्त किया जाये। उपाध्यक्ष एवं प्रबन्ध निदेशक के पद पर नियुक्ति सरकारी उद्यम चयन मण्डल की सिफारिश के आधार पर की गई थी।

Re-appointment of retired Chief Engineers, General Managers, Managing Directors and Chairmen of Public Undertakings

620. SHRI NATHUNI RAM: Will the Minister of FINANCE be pleased to state:

(a) the number of retired Chief Engineers, General Managers, Managing Directors and Chairmen of Public Undertakings who have been re-appointed either in the undertaking they were serving before retirement or other undertakings as Consultants or Advisers;

(b) the names of persons appointed in each Public Undertaking during the last three years;

(c) the reasons for appointment of retired persons to these posts when a number of young people are available; and

(d) whether any scrutiny is made by the Bureau of Public Enterprises for making such appointments to the Public Undertakings?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (d). The appointment of Senior officers to posts in public enterprises carrying a pay scale of Rs. 2500-3000 and above after they had attained the age of 58 years is to be resorted to only in exceptional cases where internal expertise of the requisite calibre is not available. Such appointments required the approval of Government. Some of the public enterprises have felt the need for appointing senior retired officers as advisers and Consultants for limited periods in order to take advantage of their vast experience for business purposes. These apointments are not expected to affect the career prospects of young people. The information available in regard to such apointments is given in the Statement laid on the Table of the House. [*Placed in Libirary. See* No. LT-1589/78].

मंत्रियों द्वारा की गई विमान यात्राओं पर व्यय

621. **श्री हुकम देव नारायण यादव :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन मंत्रियों और राज्य मंत्रियों ने अप्रैल, 1977 से दिसम्बर, 1977 तक की अवधि के दौरान विमान द्वारा यात्रा की और उनमें से प्रत्येक ने कितनी विमान यात्राएं की तथा प्रत्येक मामले में यात्रा भत्ता शीर्ष के अंतर्गत उन्हें कितनी राशि का भुगतान किया गया; और

(ख) किन-किन मंत्रियों ने विदेशों की यात्रा की और उनकी विदेश यात्रा पर सरकार द्वारा कितनी राशि खर्च की गई और उनमें से प्रत्येक को कितना विदेश यात्रा भत्ता दिया गया ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) और (ख). सूचना एकत्रित की जा रही है और यथासम्भव शीघ्र सभा-पटल पर रख दी जाएगी।

Sugar deals by Former Chairman of S.T.C.

622. DR. V. A. SEYID MUHAMMAD: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state: